

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3658
ANSWERED ON:18.03.2015
REFORMS IN FUNCTIONING OF GOVERNMENT SERVICES
Hemamalini Smt.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether economically weakest sections of the society are not getting the benefits due to shortcomings in the functioning of administration at the Centre and State level;
- (b) if so, the Government's reaction thereto;
- (c) whether the Government proposes to bring about major reforms in the functioning of Government services with a view to extending the benefits of development to all the sections of the society; and
- (d) if so, the details thereof?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a) to (d): The Government is committed to ensure that fruits of development reach all sections of the society including economically weaker sections. Wherever any constraints are perceived, remedial action is taken on priority. The reforms in the functioning of Government services is a continuous ongoing process. Schemes like Pradhan Mantri Jan Dhan Yojna, e-Governance Initiative, Digital India, Direct Benefit Scheme for LPG, Swachh Bharat Abhiyan etc. are some of the recent initiatives in this direction.